

ITEM NO.1 Court 5 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 406/2013

RE-INHUMAN CONDITIONS IN 1382 PRISONS VS Petitioner(s)

VERSUS

STATE OF ASSAM & ORS. Respondent(s)

[ONLY I.A. NO.68518/21 IN WP (C) No.406/2013 IS LISTED.]  
IA No. 68518/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 11-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

Mr. Gaurav Agrawal, Adv (Amicus Curiae)

For Petitioner(s) By Post

For Respondent(s) Mr. K K Venugopal, Ld AG  
Ms. Aishwarya Bhati, Ld. ASG  
Mr. R. Balasubramanian, Sr. Adv.  
Mr. B.K. Satija, Adv  
Mr. D.L. Chidananda, Adv  
Mr. Ashok Panigrahi, Adv.  
Ms. Binu Tamta, Adv.  
Ms. Suhasini Sen, Adv.  
Mr. A.K. Sharma, AOR  
Mr. Gurmeet Singh Makker, AOR

Ms. Aishwarya Bhati, Ld. ASG  
Mr. R. Balasubramanian, Sr. Adv.  
Mr. Gurmeet Singh Makker, AOR  
Ms. Binu Tamta, Adv.  
Ms. Suhasini Sen, Adv.  
Mr. Kamalendra Mishra, AOR

Mr. M. Shoeb Alam, AOR

Karnataka Mr. V. N. Raghupathy, AOR  
Mr Md. Apzal Ansari, Adv

Mr. Ashok Kumar Singh, AOR  
 Ms. Pragya Singh, Adv  
 Ms. Akshay Singh, Adv.  
 Mr. Shantwanu Singh, Adv

Ms. G. Indira, AOR  
 Mr. Gopal Singh, AOR  
 Mr. D. Mahesh Babu, AOR  
 Mr. Chanchal Kumar Ganguli, AOR  
 M/S. Corporate Law Group, AOR

Mr. Ajay Verma, Adv.  
 Ms. Ritu Kumar, Adv.  
 Ms. Mugdha, Adv.  
 Mr. Satya Mitra, AOR

Mr. Apoorva Bhumes, AOR  
 Mr. Sudarshan Singh Rawat, AOR  
 Mr. B. Balaji, AOR  
 Mr. Kuldip Singh, AOR  
 Ms. Hemantika Wahi, AOR  
 Mrs. Anil Katiyar, AOR  
 Mr. T. G. Narayanan Nair, AOR  
 Mr. Balaji Srinivasan, AOR  
 Mr. Garvesh Kabra, AOR

#### Meghalaya

Mr. T.K. Nayak, Adv.  
 Mr. Upendra Mishra, Adv.  
 Mr. K.V. Kharlyngdoh, Adv  
 Mr. Avijit Mani Tripathi, AoR

#### UT of Dadra Nagar & Haveli

Harish Pandey, Adv  
 Ms Sanskriti Pathak Adv  
 Mr. Gurmeet Singh Makker, AOR

#### Jharkhand

Mr. Tapesh Kumar Singh, AAG /AoR  
 Mr. Aditya Pratap Singh, Adv  
 Mr. Aditya Narayan Das, Adv

#### Tripura

Mr. Shuvodeep Roy, AOR  
 Mr. Kabir Shankar Bose, Adv.  
 Mr. Ishaan Borthakur, Adv.

#### Assam

Mr. Shuvodeep Roy, AOR  
 Mr. Ishaan Borthakur, Adv.

<b>Bihar</b>	Mr. Devashish Bharuka, AOR Ms. Sarvshree, Adv Mr. Justine George Adv. Mr. Manas Syal Adv.
<b>Odisha</b>	Dr. Anindita Pujari, AOR Mr. Siddhartha Srivastava, Adv Mr. Azad Bansala, Adv Ms. Prakriti Rastogi, Adv Ms. Kavita Bhardwaj, Adv
<b>Haryana</b>	Mr. B.K Satija. AAG Haryana Mr. Sanjay Kumar Visen, AOR Ms. Ritu Rastogi, Adv Ms Babita Miahra Adv Ms. Adira A Nair, Adv
<b>H.P.</b>	Mr. Vikas Mahajan, AAG Mr. Vinod Sharma AOR Mr. Anil Kumar Adv Mr. Vidit Anand, Adv Mr. Arun Singh, Adv Mr. Salik Ram, Adv. Mr. Parijat Som, Adv Mr. Amarnath Singh, Adv
<b>M.P.</b>	Ms. Ankita Chaudhary Dy. AG Mrinal Gopal Elker, AOR Mr. Manish Yadav, Adv Ms. Pratibha Yadav, Adv
<b>State of U.P.</b>	Ms. Garima Prasad, Sr. Advocate, AAG Mr. Sarvesh Singh Baghel, AOR Mr. Upendra Mishra, Adv Mr. Ashish Ranjan, Adv  Mr. Dharmendra Kumar Sinha, AOR Mr. B. V. Balaram Das, AOR
<b>Sikkim</b>	Mr. Raghvendra Kumar, Adv. Mr. Anand Kumar Dubey, Adv. Mr. Nishant Verma, Adv. Mr. Rajiv Kumar Sinha, Adv. Mr. Simanta Kumar, Adv. Mr. Sunil Saraogi, Adv. Mr. Narendra Kumar, AOR
<b>Nagaland</b>	Mrs. K. Enatoli Sema, Adv Mr. Amit Kumar Singh, Adv Ms. Chubalemla Chang, Adv.

<b>Andhra Pradesh</b>	<p>Mr. Mahfooz A. Nazki, AOR  Mr. Polanki Gowtham, Adv  Mr. Shaik Mohamad Haneef, Adv  Mr. T. Vijaya Bhaskar Reddy, Adv  Ms. Rajeswari Mukerjee, Adv  Mr. K.V.Girish Chowdary, Adv</p>
<b>Tamil Nadu</b>	<p>Dr. Joseph Aristotle S., AoR.  Ms. Nupur Sharma, Adv.  Mr. Shobhit Dwivedi, Adv.  Mr. Sanjeev Kumar Mahara, Adv.</p> <p>Ms. Uttara Babbar, AOR  Mr. M. Yogesh Kanna, AOR</p>
<b>West Bengal</b>	<p>Mr. Suhaan Mukerji, Adv.  Mr. Nikhil Parikshith, Adv.  Mr. Vishaal Prasad, Adv.  Mr. Abhishek Manchanda, Adv.  Mr. Sayandeep Pahari, Adv.  Mr. Tanmay Sinha, Adv.  M/S. Plr Chambers And Co., AOR</p> <p>Mr. Ranjan Mukherjee, AOR</p> <p>Mr. Salvador Santosh Rebello, AOR  Mr. Raghav Sharma, Adv.  Ms. Mitali Gupta, Adv.  Mr. Niraj Dubey Adv.</p>
<b>Rajasthan</b>	<p>Dr. Manish Singhvi, Sr. Adv.  Mr. Arpit Parkash, Adv.  Mr. Sandeep Kumar Jha, AOR</p>
<b>UT of A&amp;N Islands</b>	<p>Mr. Ankur S. Kulkarni, AOR  Mr. Susheel Joseph Cyriac, Adv  Ms. Uditha Chakravarthy, Adv</p> <p>Mr. C. K. Sasi, AOR  Mr. G. N. Reddy, AOR  Mr. Devashish Bharuka, AOR</p>
<b>Manipur</b>	<p>Mr. Pukhrambam Ramesh Kumar, AOR  Ms. Anupama Ngangom, Adv.  Mr. Karun Sharma, Adv.</p>
<b>Punjab</b>	<p>Ms. Jaspreet Gogia, AOR  Ms. Mandakini Singh, Adv.</p>

Mr. Karanvir Gogia, Adv.  
Ms. Shivangi Singhal, Adv.  
Ms. Ashima Mandla, Adv

Uttarakhand

Mr. Siddharth Sangal AOR

UPON hearing the counsel the Court made the following  
O R D E R

I.A. NO.68518/21 IN WP (C) No.406/2013

This application is filed on behalf of the Union of India seeking a direction to the Committee constituted by this Court on prison reforms to expedite and submit a final report within a period of three months.

Mr. Gaurav Agarwal, learned Amicus Curiae submitted a note bringing to the notice of the Court the difficulties that are faced by the Committee in finalising the report.

Having gone through the note and after hearing learned Attorney General for India, we request the Committee to submit its final report within a period of six months from today.

List thereafter.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master